



## CENTRAL ADMINISTRATIVE TRIBUNAL

### **CHANDIGARH BENCH**

**C.P. No. 060/128/2019**

**O.A. No. 060/734/2017**

**Chandigarh, this the 14<sup>th</sup> day of February, 2020**

**HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)**

1. Bhagwanti wife of Sh. Swaran Singh, aged 62 years, resident of House No. 174, Sector 41-A, Chandigarh-160 036.
2. Ram Krishan son of Kharayti Ram, aged 60 years, R/o Village Maloya, U.T. Chandigarh-160 036.

.....Petitioners

**BY ADVOCATE: Sh. D.R. Sharma**

VERSUS

1. Sh. B.L. Sharma, IAS, Finance Secretary-cum-Education Secretary, U.T. Secretariat, Sector 9, Chandigarh-160 009.
2. Sh. Rubinderjit Singh Brar, Director Public Instructions (DPI) (Schools), Additional Deluxe Buildings, Sector 9, U.T. Chandigarh-160 009.

.....Respondents

**BY ADVOCATE: Sh. Vinod K. Arya**



**ORDER (ORAL)**

**MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Learned counsel for the respondents presents order dated 07.02.2020 in CWP No. 3450-2020 whereby the order of this court has been stayed. This order is taken on record.
2. In view of the above, the present CP is closed at this stage. Notices stand discharged.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 14.02.2020**  
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